

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO. 253
TO BE ANSWERED ON 03.08.2016**

CROSSOVER POINTS ON RAILWAY LINES

***253. SHRI KONDA VISHWESHWAR REDDY:**

Will the Minister of RAILWAYS be pleased to state :

- (a) whether the Government is aware of the inadequate number of crossover points on railway lines for movement of regular road traffic and if so, the details thereof;**
- (b) whether safety hazard of public using railway bridges over dry water beds as passage has been reported and if so, the steps taken by the Government to create awareness among public in this regard;**
- (c) the steps taken by the Railways to regulate road traffic movement at crossover points;**
- (d) whether the Government plans to increase the number of crossover points in arid and semi-arid areas with railway bridges; and**
- (e) if so, the steps taken/being taken by the Government in this regard?**

ANSWER

MINISTER OF RAILWAYS

(SHRI SURESH PRABHAKAR PRABHU)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 253 BY SHRI KONDA VISHWESHWAR REDDY TO BE ANSWERED IN LOK SABHA ON 03.08.2016 REGARDING CROSSOVER POINTS ON RAILWAY LINES

(a): As on 01.04.2016, there are 28,607 level crossings on Indian Railways, out of which 19,267 are manned level crossings and 9,340 are unmanned level crossings.

There are few locations in Indian Railway, where road exists on both sides of track but there is no level crossing or grade separator at these locations.

(b): There have been a few cases of dry water beds under railway bridges being used by public. However, railway does not promote crossing of road traffic over dry water beds of the railway bridges, which are meant for passage of water from one side of track to the other side. This may endanger the safety of rail users as well as road users.

(c): Railway has provided lifting barriers or gate leaves at manned level crossings to regulate road traffic for safely crossing the railway tracks as per extant rules. Besides above, road traffic is also being diverted to adjoining level crossing, wherever feasible Road Over Bridge (ROB)/Road Under Bridge (RUB) are provided to eliminate the level crossings.

(d) & (e): As per extant policy, no new level crossing is provided on existing line due to safety considerations. However, at the request of State Govt. /Local Authorities, Railway sanctions the work of construction of Road Over Bridge (ROB)/Road Under Bridge (RUB), where no level crossing exist, on deposit terms provided technically feasible and State Government agrees to bear the complete cost of construction and its maintenance.
